

2. Consideration and passing of the Indian Statistical Institute (Amendment) bill, 1995, after it is passed by Lok Sabha. May be disposed of without discussion
3. Consideration and return of the following Bills after they have been passed by Lok Sabha:—
- (a) The Appropriation (No. 3) Bill, 1995 relating to Demands for Excess Grants (General) for 1992-93. 2 Hours (To be discussed together).
- (b) The Appropriation (No. 4) Bill, 1995 relating to Supplementary Demands for Grants (General) for 1995-96.
4. Consideration and passing of the Constitution (Eighty-First Amendment) Bill, 1994. 1 Hour
5. Consideration and passing of the University Grants Commission (Amendment) Bill, 1995. 2 Hours
6. Consideration and passing of the Constitution Sixty-First Amendment) Bill, 1988. 2 Hours
7. Consideration and passing of the National Commission for Minorities (Amendment) Bill, 1995, after it is passed by Lok Sabha. 2 Hours
8. Consideration and return of the Jammu and Kashmir Appropriation (No. 2) Bill, 1995, after it is passed by Lok Sabha. 2 Hours
9. Discussion on the Vohra Committee Report. 4 Hours
10. Consideration and passing of the Six Schedule to the Constitution (Amendment) Bill, 1995. It could be passed without discussion.

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE REPORT OF THE SELECT COMMITTEE OF THE RAJYA SABHA ON THE TRADE MARKS BILL, 1995

SHRI V. KISHORE CHANDRA S. DEO: Madam, I beg to move the following Motion:

“That the time appointed for presentation of the Report of the Select Committee of the Rajya Sabha on the Trade Marks Bill, 1995 be extended up to the last day of the first week of the Hundred and Seventy fifth Session of the Rajya Sabha.

The question was put and the motion was adopted.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 21ST AUGUST, 1995

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, with your permission, I rise to announce that the Government business in this House during the week commencing 21st August, 1995 will consist of:—

1. Consideration of any item of government business carried over from today's Order Paper.
2. Consideration and passing of the following Bills as passed by the Lok Sabha:—
 - (a) The Indian Statistical Institute (Amendment) Bill, 1995.
 - (b) The Jammu & Kashmir Appropriation (No. 2) Bill, 1995.
 - (c) The Appropriation (No. 3) Bill, 1995.
 - (d) The Appropriation (No. 4) Bill, 1995.